

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 122
ANSWERED ON 12/12/2023**

PROGRESS UNDER PMAY-G

***122. SHRI KRUPAL BALAJI TUMANE:
SHRI RAMSHIROMANI VERMA:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the progress made under the Pradhan Mantri Awaas Yojana - Gramin (PMAY-G);**
- (b) whether the Government has any proposal to start the work under its next phase;**
- (c) if so, the details thereof and the time by which the said work is likely to be started in all the villages of Maharashtra and Uttar Pradesh including Ramtek-Nagpur District in Maharashtra and Shrawasti Parliamentary Constituency of Uttar Pradesh and if not, the reasons therefor;**
- (d) whether the names of the villages of Maharashtra and Uttar Pradesh including the above said Ramtek-Nagpur District and Shrawasti Parliamentary Constituency have been finalized under the said yojana, if so, the details thereof and if not, the reasons therefor; and**
- (e) the number of houses and the time by which these are likely to be allotted in all the districts including Ramtek-Nagpur District in Maharashtra as well as Shrawasti Parliamentary Constituency of Uttar Pradesh in the next phase during the coming three years?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)**

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. * 122 to be answered on 12.12.2023 regarding “Progress under PMAY-G”

(a) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities. The initial timeline for PMAY-G was March, 2022, which has now been extended to March 2024. Out of the overall target of 2.95 crore houses, a target of 2.95 crore houses have been allocated to States/Union Territories (UTs) to date, out of which, more than 2.94 crore houses have been sanctioned to beneficiaries by various States/UTs and 2.51 crore houses have been completed as on 07.12.2023.

(b) No, Sir.

(c) to (e) Do not arise.
